

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTINGS:GWALIOR**

**Civil Contempt Petition No.202/00029/2019**  
(in O.A. No.202/444/2017)

Gwalior, this Monday, the 14<sup>th</sup> day of October, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

S.C. Shrivastava  
S/o Late Ramji Lal Shrivastava  
Aged 58 years  
English Stenographper  
R/o Q.No.B-1  
Income Tax Colony,  
Cantt. Road, Guna (M.P.) -Petitioner

**(Petitioner present in person)**

**V e r s u s**

Shri P.S. Sagar,  
Income Tax Officer  
Cantt. Road,  
Income Tax Office  
Guna (M.P.) - Respondent

**(By Advocate-Shri Akhil Sinha with Shri Akshay Jain)**

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

This Contempt Petition has been filed by the petitioner for non compliance of interim order dated 12.04.2019 (Annexure C/3) passed by this Tribunal in O.A. No.202/444/2017.

2. Learned counsel for the respondents/contemnors has filed their reply wherein it has been submitted that the petitioner has already been reinstated.

3. Applicant, who is present in person, submits that the order has been substantially complied with, though the salary has not been paid to the applicant for about one month.

4. Since the respondents have substantially complied with the interim order of this Tribunal, this Contempt Petition is hereby closed. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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